



FORM No. 4
See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Application No. OA 373 of 2010

Applicant(s) Laxmidhar Nayak Respondent(s) Union of India & IRT Selection
Advocate for Applicant(s) Mr L. N. Patel Advocate for Respondent(s) _____

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

J.P.O. of MSOI = 7462.

For consideration Pl. 16.7.10

SP

Applicant may
remove the defects.

16.07.10

SO(J)

Defects
removed.

For registration
Please.

On Memo.

Patel

21/7/10

SO J,

21/7/10

(PTO)

Order dated 22.7.2010

I heard Shri L. N. Patel, Id.
Counsel for the applicant on the
question of admission. Shri Patel
seeks permission for withdrawal
of this O.A. for filing a properly
constituted original application.
The prayer is allowed. The O.A.
is disposed of as withdrawn.
No costs.

Shri S. K. Ojha, Id. C.C. for the
Respondents is present and heard.

Member (Adm.)